

**MOTION FOR ELECTION TO
THE COUNCIL OF THE INDIAN
INSTITUTE OF SCIENCE,
BANGALORE**

THE MINISTER OF STATE IN
THE DEPARTMENTS OF EDU-
CATION AND CULTURE (SHRI-
MATI SUSHILA ROHTAGI) : Sir,
I beg to move :

“That in pursuance of the pro-
visions contained in sub-
clause (a) of clause 9.1 of the Sch-
eme for the Administration and
Management of the Properties and
Funds of the Indian Institute of
Science, Bangalore, read with Regu-
lation 3.1 of the Regulations of the
Institute, this House do proceed to
elect in such manner as the Chairman
may direct, one member from among
the members of the House to be a
member of the Council of the
Indian Institute of Science, Banga-
lore.”

*The question was put and the motion
was adopted.*

**MOTION FOR ELECTION TO
THE ALL INDIA COUNCIL FOR
TECHNICAL EDUCATION**

THE MINISTER OF STATE IN
THE DEPARTMENTS OF EDU-
CATION AND CULTURE (SHRI-
MATI SUSHILA ROHTAGI) ;
Sir, I beg to move :

“That in pursuance of the pro-
visions contained in sub-clause (h)
of clause (i) of paragraph 3 of the
Government of India, Ministry of

Education Resolution No. F.16-10/44-
E.III, dated the 30th November,
1945, as amended from time to time,
this House do proceed to elect, in
such manner as the Chairman may
direct, one member from among the
members of the House to be a
member of the All India Council for
Technical Education.”

*The question was put and the
motion was adopted.*

**THE BUDGET (GENERAL), 1986-
87—GENERAL DISCUSSION**

MR. CHAIRMAN : I am not
allowing any Special Mention today
in view of the fact that we want to
devote greater attention to the Bu-
dget discussion. I now call Mr. Nir-
mal Chatterjee.

SHRI SURESH KALMADI
(Maharashtra) : Sir, on a point of
order. You are setting too many
new precedents. First, no zero hour.
Then no Special Mention. This
has never happened.

MR. CHAIRMAN : This was
an agreement arrived at by the
Business Advisory Committee. Yes,
Mr. Nirmal Chatterjee.

SHRI NIRMAL CHATTERJEE
(West Bengal) : Mr. Chairman,
Sir, may I begin by expressing my
double gratitude to the Chair,
firstly, because he has very kindly
consented to get the discussion star-
ted in the early hours of the day
and, secondly, because I am being
honoured today that when I speak
the Chairman is in the Chair, which
is a rare opportunity for us ?

MR. CHAIRMAN : Let him
have the benefit for a few minutes.

SHRI NIRMAL CHATTERJEE :
Sir, even those few minutes I will
consider precious for the House.